

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 35/AM13
SCHEDULED TO BE HELD ON 28.11.2012
(HELD ON 05.12.2012)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 35/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 28.11.2012 (held on 05.12.2012) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

Case No. A-173	FLEXITUFF INTERNATIONAL LTD.	HQ F. No. 01/87/050/00038/AM13/DES-VII	Status:
NC No.: 35/AM13 Dated: 05.12.2012	Adv. Lic. No. 5610000098 dated 27.02.2012	RLA F. No. 56/24/040/00003/AM12	Approved

Request: Amendment in the description of Import Item No. 7.

Decision: The Committee considered the request of firm and decided to amend the description of Import Item No. 7 as per Minutes of NC meeting No.27/AM13 held on 3.10.2012 (Import Item No. 8 as per 4.7 application) to read as “Toluene”.

ONLINE CASES

Case No.:25/5/87-ALC1/2012		Party Name:MARPOL PVT. LIMITED		Meet No/Date:35/87-ALC1/2012 05.12.2012		Status: Approved		
HQ File :01/87/050/00054/AM13/		RLA File :17/24/040/00084/AM12/		Lic.No/Date:1710004776 13.01.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39079990	62/0- Pure Polyester Powder Coatings (containing Polyester Resin min.67.06% and Pigment min.20%....100Kgs) Pure Polyester Powder Coatings			200.000	M.T	32064363.00	640647.00 US Dollars
2	39079990	62/0- Epoxy Polyester Hybrid Powder Coating (Contng Polyester Resin min33.6%,Epoxy Resin min33.6%&Pigment min22.9%..100Kgs) Epoxy Polyester Hybrid Powder Coating			100.000	M.T	18436012.00	368352.00 US Dollars
						Total	50,500,375.00	1,008,999.00
	ITCHS						Total exemption from Customs	Limiting Factor

Sl.No.	HS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total Exemption from Customs duty	(Value/Qty/Value & Qty)
1	29173600	PTA - Pure Terephthalic Acid Organic Acid	76.560	M.T	4,598,193.60	91,872.00 US Dollars	0.00	Qty
2	29053990	Polyols Organic Chemicals	50.440	M.T	4,544,139.60	90,792.00 US Dollars	0.00	Qty
3	29171190	Esterification Catalyst Tin Based Catalyst	3.000	M.T	75,075.00	1,500.00 US Dollars	0.00	Qty
4	29171200	Trimellitic Anhydride (TMA) Anhydride	23.000	M.T	2,992,990.00	59,800.00 US Dollars	0.00	Qty
5	32041900	Coloured Pigment Pigment	8.240	M.T	6,598,592.00	131,840.00 US Dollars	0.00	Qty
6	39051990	Additives Organic Compound	2.060	M.T	463,963.50	9,270.00 US Dollars	0.00	Qty
7	28332700	Filler Inorganic Chemicals	30.900	M.T	773,272.50	15,450.00 US Dollars	0.00	Qty
8	32061110	Titanium Dioxide Pigment	32.960	M.T	4,948,944.00	98,880.00 US Dollars	0.00	Qty
9	29242990	TGIC - Triglycidyl Isocyanurate Curing Agent	8.240	M.T	2,886,884.00	57,680.00 US Dollars	0.00	Qty
10	29173600	PTA - Pure Terephthalic Acid Organic Acid	19.040	M.T	1,143,542.40	22,848.00 US Dollars	0.00	Qty
11	29053990	Polyols Organic Chemicals	12.540	M.T	1,129,728.60	22,572.00 US Dollars	0.00	Qty
12	38150000	Esterification Catalyst Tin Based Catalyst	0.750	M.T	18,768.75	375.00 US Dollars	0.00	Qty
13	29173950	Trimellitic Anhydride (TMA) Anhydride	5.710	M.T	743,042.30	14,846.00 US Dollars	0.00	Qty
14	39073300	Epoxy Resin Epoxy Resin	34.600	M.T	4,675,671.00	93,420.00 US Dollars	0.00	Qty
15	28030010	Coloured Pigment Pigment	5.170	M.T	4,140,136.00	82,720.00 US Dollars	0.00	Qty
16	39051990	Additives Organic Compound	1.030	M.T	231,981.75	4,635.00 US Dollars	0.00	Qty
17	39089000	Matting Agent Matting Agent	2.575	M.T	773,271.00	15,450.00 US Dollars	0.00	Qty

18	28339000	Filler Inorganic Chemicals	16.480	M.T	412,412.00	8,240.00 US Dollars	0.00	Qty
19	32091100	Titanium Dioxide Pigment	18.400	M.T	2,762,760.00	55,200.00 US Dollars	0.00	Qty
				Total	43,913,368.00	877,390.00		

Decision: According to DIPP letter dated 03.12.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Pure Polyester Powder Coatings (containing Polyester resin min. 67.06% and pigment min. 20%)	100 kgs	1. PTA – Pure Terephthalic Acid organic acid	0.3826 kg
		2. Polyos Organic Chemical	0.2522 kg
		3. Esterification Catalyst Tin Based Catalyst	0.0150 kg
		4. Trimellitic Anhydride (TMA)	0.1150 kg
		5. Coloured Pigment	0.0412 kg
		6. Additive Organic Compound	0.0103 kg
		7. Filler Inorganic Compound	0.1545 kg
		8. Titanium Dioxide Pigment	0.1648 kg
		9. TGIC – Triglycidyl Isocyanurate Curing Agent	0.0412 kg
2. Epoxy Polyester Hybrid Powder Coating (containing Polyester Resin min 33.6%, Epoxy resin 33.6% and pigment min 22.9%)	100 kgs	1. PTA – Pure Terephthalic Acid organic acid	0.1904 kg
		2. Polyos Organic Chemical	0.1254 kg
		3. Esterification Catalyst Tin Based Catalyst	0.0075 kg
		4. Trimellitic Anhydride (TMA)	0.0571 kg
		5. Epoxy Resin	0.3460 kg
		6. Coloured Pigment	0.0517 kg
		7. Additive Organic Compound	0.0103 kg

8.	Matting Agent	0.0257 kg
9.	Filler Inorganic Chemicals	0.1648 kg
10.	Titanium Dioxide Pigment	0.1840 kg

Note: The Committee observed that the firm in their 4.7 application has given value addition as 11%, whereas in the computerised agenda, the value addition is given as 15%. Hence, the Committee decided to direct RA to verify facts and ensure minimum value addition as per provisions of FTP.

Case No.:10/26/87-ALC1/2012	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Approved
HQ File :01/87/050/00223/AM13/	RLA File :17/24/040/00107/AM12/	Lic.No/Date:1710004896 22.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39173990	63/0- GRP Pipe DN 700 PN 06 SN 10000 with coupling (11.7 M) - Total weight 35145 Kg +/- 2%	491.400	Meter	4515179.76	91400.40 US Dollars
2	39173990	63/0- GRP Pipe DN 700 PN 06 SN 10000 with coupling (0.75 M) - Total weight 1293 Kg +/- 2%	15.000	Number	197106.00	3990.00 US Dollars

3	39174000	63/0- GRP Pipe Coupling DN 700 PN 06 - Total weight 869 Kg +/- 2%	25.000	Number	169195.00	3425.00 US Dollars
4	39173990	63/0- GRP Pipe DN 450 PN 06 SN 10000 with coupling (11.7 M) - Total weight 5107 Kg +/- 2%	163.800	Meter	1051923.60	21294.00 US Dollars
5	39173990	63/0- GRP Pipe DN 450 PN 06 SN 10000 with coupling (5.7 M) - Total weight 1316 Kg +/- 2%	39.900	Meter	279890.52	5665.80 US Dollars
6	39173990	63/0- GRP Pipe DN 450 PN 06 SN 10000 with coupling (0.70 M) - Total weight 326 Kg +/- 2%	8.000	Number	73112.00	1480.00 US Dollars
7	39174000	63/0- GRP Pipe Coupling DN 450 PN 06 - Total weight 202 Kg +/- 2%	10.000	Number	49400.00	1000.00 US Dollars
				Total	6,335,806.88	128,255.20

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	70191200	Roving (of any make, Grade, type or Specification)	8895.950	K.G	514,520.38	10,249.41 US Dollars	0.00	Qty
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	27.473	K.G	7,736.81	154.12 US Dollars	0.00	Qty
3	56081900	Polyrelease Film	44.537	K.G	4,358.87	86.83 US Dollars	0.00	Qty
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	98.723	K.G	47,973.11	955.64 US Dollars	0.00	Qty
5	56081900	Polyester Netting (153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	44.740	K.G	25,468.47	507.34 US Dollars	0.00	Qty
6	39079120	Resin (EPS-1 or any other make, grade, type or specification)	11518.445	K.G	1,011,895.44	20,157.28 US Dollars	0.00	Qty

7	25051012	Silica Sand	25151.765	K.G	101,009.42	2,012.14 US Dollars	0.00	Qty
8	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	100.626	K.G	68,700.19	1,368.53 US Dollars	0.00	Qty
9	29096000	Andonox, Butanox OR Trigonox (M-50, or any other Grade Make type or specification)	177.688	K.G	25,333.44	504.65 US Dollars	0.00	Qty
10	29025000	Styrene	413.810	K.G	41,753.85	831.75 US Dollars	0.00	Qty
				Total	1,848,749.98	36,827.69		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/72/2004-PC.II dated 15.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe DN 500 PN 06 SN 10000 with coupling (11.7 M)	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.1882 kg 0.0006 kg 0.0009 kg 0.0021 kg 0.0009 kg 0.2537 kg 0.5884 kg 0.0022 kg 0.0039 kg 0.0091 kg
2. GRP Pipe DN 500 PN 06 SN 10000 with coupling (0.75 M)	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting	0.2559 kg 0.0005 kg 0.0008 kg 0.0018 kg 0.0008 kg

		6. Unsaturated Polyester Resin	0.2890 kg
		7. Silica Sand	0.4835 kg
		8. Accelerator	0.0027 kg
		9. Andonox/Butanox/Trigonox	0.0038 kg
		10. Styrene	0.0109 kg
3. GRP Pipe coupling DN 700 PN 06	1 kg	1. Fibreglass Roving	0.3677 kg
		2. Polyester Filament Yarn	0.0003 kg
		3. Polyrelease Film	0.0006 kg
		4. Surface Mat	0.0013 kg
		5. Polyester Netting	0.0007 kg
		6. Unsaturated Polyester Resin	0.3475 kg
		7. Silica Sand	0.3110 kg
		8. Accelerator	0.0035 kg
		9. Andonox/Butanox/Trigonox	0.0035 kg
		10. Styrene	0.0139 kg
4. GRP Pipe DN 450 PN 06 SN 10000 with coupling (11.7 M)	1 kg	1. Fibreglass Roving	0.2231 kg
		2. Polyester Filament Yarn	0.0010 kg
		3. Polyrelease Film	0.0014 kg
		4. Surface Mat	0.0032 kg
		5. Polyester Netting	0.0014 kg
		6. Unsaturated Polyester Resin	0.2725 kg
		7. Silica Sand	0.5312 kg
		8. Accelerator	0.0021 kg
		9. Andonox/Butanox/Trigonox	0.0047 kg
		10. Styrene	0.0094 kg
5. GRP Pipe DN 450 PN 06 SN 10000 with coupling (5.7 M)	1 kg	1. Fibreglass Roving	0.2334 kg
		2. Polyester Filament Yarn	0.0009 kg
		3. Polyrelease Film	0.0014 kg
		4. Surface Mat	0.0031 kg

		5. Polyester Netting	0.0014 kg
		6. Unsaturated Polyester Resin	0.2768 kg
		7. Silica Sand	0.5168 kg
		8. Accelerator	0.0022 kg
		9. Andonox/Butanox/Trigonox	0.0046 kg
		10. Styrene	0.0097 kg
6. GRP Pipe DN 450 PN 06 SN 10000 with coupling (0.70 M)	1 kg	1. Fibreglass Roving	0.3099 kg
		2. Polyester Filament Yarn	0.0007 kg
		3. Polyrelease Film	0.0011 kg
		4. Surface Mat	0.0024 kg
		5. Polyester Netting	0.0011 kg
		6. Unsaturated Polyester Resin	0.3090 kg
		7. Silica Sand	0.9080 kg
		8. Accelerator	0.0027 kg
		9. Andonox/Butanox/Trigonox	0.0041 kg
		10. Styrene	0.0110 kg
7. GRP Pipe coupling DN 450 PN 06	1 kg	1. Fibreglass Roving	0.4080 kg
		2. Polyester Filament Yarn	0.0003 kg
		3. Polyrelease Film	0.0006 kg
		4. Surface Mat	0.0015 kg
		5. Polyester Netting	0.0007 kg
		6. Unsaturated Polyester Resin	0.3506 kg
		7. Silica Sand	0.2683 kg
		8. Accelerator	0.0035 kg
		9. Andonox/Butanox/Trigonox	0.0035 kg
		10. Styrene	0.0130 kg

3	Case No.:4/5/87-ALC1/2012	Party Name: SRF LIMITED	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00033/AM13/	RLA File :04/24/040/00212/AM11/	Lic.No/Date:0410135107 27.03.2012	Defer Date:19.12.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.10.2012. It was decided to call the Firm Representative(s) for PH on 19.12.2012.			

4	Case No.:1/2/87-ALC1/2012	Party Name:VIPRAJ THERMOSETS PVT LTD	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00001/AM13/	RLA File :31/83/040/00249/AM12/	Lic.No/Date:3110053615 02.04.2012	Defer Date:19.12.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 29.10.2012. Comments of DIPP are awaited.			

5	Case No.:21/5/87-ALC1/2012	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00050/AM13/	RLA File :03/95/040/01090/AM12/	Lic.No/Date:0310689756 04.04.2012	Defer Date:19.12.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.10.2012. Comments of D/o C&PC are awaited.			

6	Case No.:29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:19.12.2012

Decision: A D/L No. 46011/22/2012-PC.II dated 10.09.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 04.10.2012 and 19.11.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.

7	Case No.:4/9/87-ALC1/2012	Party Name:G B RUBBER PRODUCTS	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00075/AM13/	RLA File :31/83/040/00240/AM12/	Lic.No/Date:3110054372 22.05.2012	Defer Date:26.12.2012
	Decision: DIPP vide letter dated 03.12.2012 has sought for following information: (i) Weight of export product indicating net content of rubber in it. (ii) Solid content of Synthetic rubber compounds and Natural Rubber. (iii) Consumption of all the raw material with corresponding production of export item duly certified by Chartered Accountant for the last two years. In view of above, the Committee decided to call for above information from firm giving <u>15 days</u> time for submission of information.			

Case No.:3/12/87-ALC1/2012	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Approved
HQ File :01/87/050/00100/AM13/	RLA File :03/95/040/01122/AM12/	Lic.No/Date:0310695628 22.05.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	40059990	63/0- Thermoplastic Elastomer	100000.000	K.G	14580000.00	300000.00 US Dollars		
				Total	14,580,000.00	300,000.00		

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40021990	Styrene Ethylene Butadiene Styrene / Styrene Butadiene Styrene	30000.000	K.G	6,594,900.00	133,500.00 US Dollars	0.00	Qty
2	27101990	White Mineral Oil	35000.000	K.G	2,818,270.00	57,050.00 US Dollars	0.00	Qty
3	39021000	Polypropylene	15000.000	K.G	1,111,500.00	22,500.00 US Dollars	0.00	Qty
4	25309030	Calcium Carbonate	22000.000	K.G	184,756.00	3,740.00 US Dollars	0.00	Qty
5	38123090	Antioxidants	1000.000	K.G	247,000.00	5,000.00 US Dollars	0.00	Qty
				Total	10,956,426.00	221,790.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/62/2010-PC.II dated 05.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Elastomer	1 kg	1. Styrene Ethylene Butadiene Styrene / Styrene Butadiene Styrene	0.300 kg
		2. White Mineral Oil	0.350 kg
		3. Polypropylene Granules	0.150 kg
		4. Calcium Carbonate	0.220 kg
		5. Antioxidant	0.010 kg

9	Case No.:2/18/87-ALC1/2012	Party Name:ECCELENT COMPONENTS MANUFACTURING PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00140/AM13/	RLA File :04/24/040/00031/AM13/	Lic.No/Date:0410137246 12.06.2012	Defer Date:19.12.2012
	Decision: A D/L No. 46011/101/2012-PC.II dated 31.08.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 19.09.2012 and 19.11.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

10	Case No.:9/15/87-ALC1/2012	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00118/AM13/	RLA File :05/24/040/00080/AM13/	Lic.No/Date:0510327826 20.06.2012	Defer Date:19.12.2012
	Decision: A D/L No. 46011/31/2008-PC.II dated 05.09.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 14.09.2012 and 19.11.2012 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

	Case No.:1/21/87-ALC1/2012	Party Name:GUJRA T RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Approved
	HQ File :01/87/050/00143/AM13/	RLA File :03/94/040/00126/AM13/	Lic.No/Date:0310699602 22.06.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>		
1	40030000	62/0- RECLAIMED RUBBER	1000.000	M.T	54000000.00	1000000.00 US Dollars		
				Total	54,000,000.00	1,000,000.00		

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40040000	WASTE RUBBER SHEETS,PROFILES, STRIPS { EXCLUDING USED RUBBER TUBES}.	1000.000	M.T	32,400,000.00	600,000.00 US Dollars	0.00	Value & Qty
				Total	32,400,000.00	600,000.00		

Decision: DIPP after examining the request of firm, furnished their comments vide letter dated 01.10.2012 as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaimed Rubber	1000 MT	Waste Rubber Sheets, Profiles, Strips	1000 MT

Note: The import is only confirmed to factory rejects only.

However, the Committee asked Import Licensing Section (ILS) to furnish their comments whether the Import Licences have been issued for Restricted Item like “Used Tyre, Rubber, etc. under chapter 40 of ITS HS Code.

ILS Section vide I.D. Note dated 27.11.2012 have informed that they have granted few permission to import of “Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained therefrom, for usage by the industries in India for manufacturing crumb rubber on the recommendations of Ministry of Environment & Forest (MOEF) and Department of Industrial Policy & Promotion (DIPP) for actual use by the industries.

In view of the above, the Committee considered the comments of ILS Section and decided to **approve** the case, as per following adhoc norms as recommended by DIPP:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaimed Rubber	1000 MT	Waste Rubber Sheets, Profiles, Strips	1000 MT
Note: The import is confirmed to factory rejects only.			

12	Case No.:3/21/87-ALC1/2012	Party Name:ITS COATINGS, PVT LTD	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00145/AM13/	RLA File :03/94/040/00239/AM13/	Lic.No/Date:0310699813 26.06.2012	Defer Date:26.12.2012
	Decision: A D/L No. 46011/108/2012-PC.II dated 26.11.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

13	Case No.:12/22/87-ALC1/2012	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00184/AM13/	RLA File :30/24/040/00013/AM13/	Lic.No/Date:3010087078 26.06.2012	Defer Date:19.12.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 03.12.2012. Comments of DIPP are awaited.			

14	Case No.:2/21/87-ALC1/2012	Party Name:AMRIT POLYCHEM PVT LTD	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00144/AM13/	RLA File :03/94/040/00190/AM13/	Lic.No/Date:0310700262 29.06.2012	Defer Date:19.12.2012
	Decision: A D/L No. 46011/107/2012-PC.II dated 07.09.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 19.09.2012 and 19.11.2012 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

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Case No.:1/18/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Approved																																																									
HQ File :01/87/050/00139/AM13/	RLA File :02/24/040/00059/AM13/	Lic.No/Date:0210179439 05.07.2012	Defer Date:																																																									
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39019090</td><td>63/0- POLYETHYLENE COMPOUND(SEMI FINISHED)</td><td>500.000</td><td>M.T</td><td>18000000.00</td><td>321429.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>18,000,000.00</td><td>321,429.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Total exemption from Customs duty</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39011010</td><td>LLDPE Granules</td><td>175.000</td><td>M.T</td><td>12,740,000.00</td><td>227,500.00 US Dollars</td><td>0.00</td><td>Value & Qty</td></tr><tr><td>2</td><td>28365000</td><td>CALCIUM CARBONATE</td><td>325.000</td><td>M.T</td><td>2,639,000.00</td><td>47,125.00 US Dollars</td><td>0.00</td><td>Value & Qty</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>15,379,000.00</td><td>274,625.00</td><td></td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39019090	63/0- POLYETHYLENE COMPOUND(SEMI FINISHED)	500.000	M.T	18000000.00	321429.00 US Dollars					Total	18,000,000.00	321,429.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	1	39011010	LLDPE Granules	175.000	M.T	12,740,000.00	227,500.00 US Dollars	0.00	Value & Qty	2	28365000	CALCIUM CARBONATE	325.000	M.T	2,639,000.00	47,125.00 US Dollars	0.00	Value & Qty					Total	15,379,000.00	274,625.00		
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																																																						
1	39019090	63/0- POLYETHYLENE COMPOUND(SEMI FINISHED)	500.000	M.T	18000000.00	321429.00 US Dollars																																																						
				Total	18,000,000.00	321,429.00																																																						
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)																																																				
1	39011010	LLDPE Granules	175.000	M.T	12,740,000.00	227,500.00 US Dollars	0.00	Value & Qty																																																				
2	28365000	CALCIUM CARBONATE	325.000	M.T	2,639,000.00	47,125.00 US Dollars	0.00	Value & Qty																																																				
				Total	15,379,000.00	274,625.00																																																						

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/102/2012-PC.II dated 14.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound – semifinished (containing 35+/-1% LLDPE & 65+/-1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.350 kg
		2. Calcium Carbonate	0.650 kg

Case No.:16/21/87-ALC1/2012

Party Name:BLS POLYMERS LTD.

Meet No/Date:35/87-ALC1/2012
05.12.2012

Status: Approved

HQ File :01/87/050/00158/AM13/

RLA File :05/23/040/00120/AM13/

Lic.No/Date:0510329149
09.07.2012

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39011010	63/0- LT-XLPE COMPOUND GRANULES	3.500	M.T	359100.00	6650.00 US Dollars
2	39011010	63/0- HT-XLPE COMPOUND GRANULES	1.000	M.T	108000.00	2000.00 US Dollars
3	39011010	63/0- SEMI CONDUCTING COMPOUND (CONTAINING 57+/-1%EVA,32+/-1%CARBON BLACK& 10.5 +/-1% LLDPE CONTENTS) GRANULES	0.500	M.T	64800.00	1200.00 US Dollars
		63/0- PVC COMPOUND FIRE RETARDENT LOW SMOKE				

4	39042200	GRANULES			7.000	M.T	646380.00	11970.00 US Dollars
5	39011010	63/0- LDPE COMPOUND BLACK FOR CABLE JACKET GRANULES			60.000	M.T	6480000.00	120000.00 US Dollars
6	38249090	63/0- CABLE FILLING COMPOUND SEMI SOLID			20.000	M.T	1836000.00	34000.00 US Dollars
						Total	9,494,280.00	175,820.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LDPE/LLDPE GRANULES	64.223	M.T	6,005,059.00	111,204.80 US Dollars	0.00	Value & Qty
2	29310090	VINYL TRIMETHOXY SILANE LIQUID	0.054	M.T	17,496.00	324.00 US Dollars	0.00	Value & Qty
3	29096000	DICUMYL PEROXIDE SEMI LIQUID	0.005	M.T	540.00	10.00 US Dollars	0.00	Value & Qty
4	38123090	ANTI OXIDENT POWDER	0.567	M.T	118,584.00	2,196.00 US Dollars	0.00	Value & Qty
5	39013000	ETHYLENE VINYL ACETATE (EVA) GRANULES	2.513	M.T	244,264.00	4,523.40 US Dollars	0.00	Value & Qty
6	28030010	CARBON BLACK POWDER	1.666	M.T	134,946.00	2,499.00 US Dollars	0.00	Value & Qty
7	39042110	PVC RESIN GRANULES	3.969	M.T	214,326.00	3,969.00 US Dollars	0.00	Value & Qty
8	29173920	DI OCTYL PHATHALATE (DOP) LIQUID	1.442	M.T	155,736.00	2,884.00 US Dollars	0.00	Value & Qty
9	39069010	CALCIUM ZINC STABILIZER POWDER	0.644	M.T	34,776.00	644.00 US Dollars	0.00	Value & Qty
10	28183000	ALUMINIUM TRI HYDERATE POWDER	1.155	M.T	81,081.00	1,501.50 US Dollars	0.00	Value & Qty

11	29129090	RESIDUE/SLACK WAX SEMI LIQUID	14.420	M.T	778,680.00	14,420.00 US Dollars	0.00	Value & Qty
12	29129090	PARAFFIN OIL LIQUID	4.120	M.T	333,720.00	6,180.00 US Dollars	0.00	Value & Qty
				Total	8,119,208.00	150,355.70		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/99/2006-PC.II dated 15.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. LT-XLPE compound Granules	1 kg	1. LLDPE / LDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Antioxidant	0.002 kg
2. HT-XLPE compound Granules	1 kg	1. LLDPE / LDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Antioxidant	0.002 kg
3. Semi conducting compound (containing 57+/-1% EVA, 32+/-1% Carbon black and 1.05+/-1% LLDPE content)	1 kg	1. LLDPE / LDPE Granules	0.104 kg
		2. Ethylene Vinyl Acetate (EVA) Granules	0.587 kg
		3. Carbon Black	0.332 kg
		4. Antioxidant	0.002 kg
4. PVC Compound Fire Retardant low smoke	1 kg	1. PVC Resin	0.567 kg
		2. Dioctyl Phthalate (DOP)	0.206 kg
		3. Calcium Zinc Stabilizer	0.092 kg
		4. Alluminium Tri Hydrate	0.165 kg
5. LDPE compound Black for	1 kg	1. LLDPE / LDPE Granules	0.966 kg

	cable jacket			2. Ethylene Vinyl Acetate (EVA) Granules	0.037 kg
				3. Carbon Black	0.025 kg
				4. Antioxidant	0.002 kg
				1. Residue / Slack wax	0.721 kg
	6. Cable Filling Compound	1 kg		2. Paraffin Oil	0.206 kg
				3. LLDPE / LDPE Granules	0.082 kg
				4. Antioxidants	0.021 kg

17	Case No.: 5/21/87-ALC1/2012	Party Name:PARAS POLYCOAT LTD.	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00147/AM13/	RLA File :05/24/040/00131/AM13/	Lic.No/Date:0510329277 10.07.2012	Defer Date:19.12.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.11.2012. Comments of D/o C&PC are awaited.			

18	Case No.: 26/21/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00168/AM13/	RLA File :03/95/040/00245/AM13/	Lic.No/Date:0310701392 10.07.2012	Defer Date:19.12.2012
	Decision: A D/L was issued by DIPP to firm on 25.09.2012. This was followed by Reminder from DGFT on 03.10.2012 and 20.11.2012 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

19	Case No.:3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date:26.12.2012
	Decision: A D/L No. 46011/106/2011-PC.II dated 09.11.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

20	Case No.:12/21/87-ALC1/2012	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00154/AM13/	RLA File :03/95/040/00173/AM13/	Lic.No/Date:0310701869 16.07.2012	Defer Date:19.12.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.11.2012. Comments of D/o C&PC are awaited.			

21	Case No.:9/23/87-ALC1/2012	Party Name:COSMO FILMS LTD	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

22	Case No.:5/23/87-ALC1/2012	Party Name:DHUPAR CHEMICALS PVT.LTD	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00199/AM13/	RLA File :06/21/040/00006/AM13/	Lic.No/Date:0610028283 03.08.2012	Defer Date:26.12.2012
	Decision: A D/L No. 46011/116/2012-PC.II dated 03.12.2012 was issued by D/o C&PC to firm. It was decided by the			

Committee to issue a Reminder to firm giving 15 days time for submission of information.

23	Case No.:5/25/87-ALC1/2012	Party Name:EMERALD RESILIENT TYRE MANUFACTURERS (P) LTD.	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00212/AM13/	RLA File :04/24/040/00090/AM13/	Lic.No/Date:0410138658 03.08.2012	Defer Date:19.12.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.11.2012. Comments of D/o C&PC are awaited.			

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Case No.:7/26/87-ALC1/2012	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Approved																											
HQ File :01/87/050/00220/AM13/	RLA File :05/23/040/00152/AM13/	Lic.No/Date:0510331901 14.08.2012	Defer Date:																											
Application: Request is for adhoc norms for following:																														
<table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39072090</td><td>62/0- Polyethylene Glycol 1500 (Polymeg-1500)</td><td>1000.000</td><td>M.T</td><td>88200000.00</td><td>1575000.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>88,200,000.00</td><td>1,575,000.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39072090	62/0- Polyethylene Glycol 1500 (Polymeg-1500)	1000.000	M.T	88200000.00	1575000.00 US Dollars					Total	88,200,000.00	1,575,000.00						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																								
1	39072090	62/0- Polyethylene Glycol 1500 (Polymeg-1500)	1000.000	M.T	88200000.00	1575000.00 US Dollars																								
				Total	88,200,000.00	1,575,000.00																								
<table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Total exemption from Customs duty</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>22072000</td><td>Denatured Ethyl Alcohol</td><td>1560.000</td><td>M.T</td><td>69,888,000.00</td><td>1,248,000.00 US Dollars</td><td>0.00</td><td>Value & Qty</td></tr><tr><td>2</td><td>29094100</td><td>Diethylene Glycol (DEG)</td><td>100.000</td><td>M.T</td><td>2,240,000.00</td><td>40,000.00 US Dollars</td><td>0.00</td><td>Value & Qty</td></tr></table>				Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	1	22072000	Denatured Ethyl Alcohol	1560.000	M.T	69,888,000.00	1,248,000.00 US Dollars	0.00	Value & Qty	2	29094100	Diethylene Glycol (DEG)	100.000	M.T	2,240,000.00	40,000.00 US Dollars	0.00	Value & Qty
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)																						
1	22072000	Denatured Ethyl Alcohol	1560.000	M.T	69,888,000.00	1,248,000.00 US Dollars	0.00	Value & Qty																						
2	29094100	Diethylene Glycol (DEG)	100.000	M.T	2,240,000.00	40,000.00 US Dollars	0.00	Value & Qty																						

3	38159000	Silver Catalyst	0.290	M.T	3,897,600.00	69,600.00 US Dollars	0.00	Value & Qty
4	38159000	Alumina Catalyst	0.260	M.T	320,320.00	5,720.00 US Dollars	0.00	Value & Qty
				Total	76,345,920.00	1,363,320.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/89-A/2007-PC.II dated 05.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol 1500 (Polymeg – 1500)	1 kg	1. Denatured Ethyl Alcohol	1.1923 kg
		2. Diethylene Glycol	0.1000 kg
		3. Silver Catalyst	0.00029 kg
		4. Alumina Catalyst	0.00026 kg

25	Case No.:5/26/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00218/AM13/	RLA File :04/24/040/00119/AM11/	Lic.No/Date:0410138993 21.08.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. It was decided to call the Firm Representative(s) for PH on 19.12.2012.			

	Case No.:11/26/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Approved
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Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39269099	63/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE AND PART NUMBERS PISTON DISC BRAKE FOR CALIPER	27215.000	K.G	6449955.00	117271.91 US Dollars
				Total	6,449,955.00	117,271.91

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39094090	PHENOLIC MOULDING COMPOUND GRADE DUREZ 29502 E / B & 30190 E Thermosett Plastic	32658.000	K.G	4,886,291.00	87,489.54 US Dollars	25.85	Value & Qty
				Total	4,886,291.00	87,489.54		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and parts numbers	1 kg	Phenolic Moulding Compound (Durez 29502 / 30190	1.15 kg

27	Case No.: 3/29/87-ALC1/2012	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00241/AM13/	RLA File :34/24/040/00136/AM13/	Lic.No/Date:3410034932 22.08.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 11.10.2012. Comments of D/o C&PC are awaited.			

28	Case No.: 6/26/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00219/AM13/	RLA File :04/24/040/00249/AM11/	Lic.No/Date:0410139054 23.08.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. It was decided to call the Firm Representative(s) for PH on 19.12.2012.			

	Case No.:12/26/87-ALC1/2012		Party Name:RAJSHA CHEMICALS PVT.LTD,		Meet No/Date:35/87-ALC1/2012 05.12.2012		Status: Approved						
	HQ File :01/87/050/00225/AM13/		RLA File :34/24/040/00094/AM13/		Lic.No/Date:3410034946 23.08.2012		Defer Date:						
	Application: Request is for adhoc norms for following:												
Sl.No.		ITCHS Code		EXPORT ITEM		Qty		UOM		FOB/FOR (Rs.)		FOB/FOR (in Currency of realisation)	
1		39092090		62/0- BLENDED MELAMINE RESIN THIS LICENCE IS ISSUED UNDER PARA 4.7 OF H.B. SUBJECT TO FIXATION OF NORMS BY ALC, NEW DELHI.		200000.000		K.G		27775000.00		500000.00 US Dollars	

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							Total	27,775,000.00	500,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>	
1	39092090	MELAMINE RESIN	150000.000	K.G	18,595,500.00	330,000.00 US Dollars	0.00	Value & Qty	
2	28112200	SILICA	60000.000	K.G	6,762,000.00	120,000.00 US Dollars	0.00	Value & Qty	
				Total	25,357,500.00	450,000.00			

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/72/2008-PC.II dated 05.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Melamine Resin	1 kg	1. Melamine Resin	0.740 kg
		2. Silica	0.300 kg

Case No.:5/29/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Approved
HQ File :01/87/050/00243/AM13/	RLA File :31/83/040/00102/AM13/	Lic.No/Date:3110055517 23.08.2012	Defer Date:

Application: Request is for adhoc norms for following:

	<i>ITCHS</i>					<i>FOR/FOR</i>	<i>FOB/FOR</i> (in
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Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	Value (Rs.)	Currency of realisation)
1	39269099	63/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE AND PART NUMBERS PISTON DISC BRAKE FOR CALIPER				27215.000	K.G	6454037.00	117027.00 US Dollars
							Total	6,454,037.00	117,027.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)	
1	39094090	PHENOLIC MOULDING COMPOUND GRADE DUREZ 29502 E / B & 30190 E Thermosett Plastic	32658.000	K.G	4,889,557.00	87,391.54 US Dollars	25.85	Value & Qty	
				Total	4,889,557.00	87,391.54			

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and parts numbers	1 kg	Phenolic Moulding Compound (Durez 29502 / 30190	1.15 kg

31	Case No.:8/29/87-ALC1/2012	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00246/AM13/	RLA File :03/94/040/00379/AM13/	Lic.No/Date:0310707260 31.08.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 11.10.2012. Comments of D/o C&PC are awaited.			

Case No.:7/29/87-ALC1/2012	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Approved
HQ File :01/87/050/00245/AM13/	RLA File :03/94/040/00365/AM13/	Lic.No/Date:0310707801 05.09.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39204900	63/0- ACLAR LAMINATED PVC FILM	50000.000	K.G	54050000.00	1000000.00 US Dollars
				Total	54,050,000.00	1,000,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39204900	Aclar Film	14300.000	K.G	40,122,017.60	742,313.00 US Dollars	11,234,165.00	Qty
2	39069090	Adhesive L-208	1150.000	K.G	155,393.75	2,875.00 US Dollars	43,510.00	Qty
3	38249090	Adhesive CR 3A	100.000	K.G	85,128.75	1,575.00 US Dollars	23,836.00	Qty
4	39042110	PVC Resin	37400.000	K.G	2,223,617.00	41,140.00 US Dollars	622,613.00	Qty
5	38123090	Plasticizer	2480.000	K.G	174,257.20	3,224.00 US Dollars	48,792.00	Qty
6	32071090	Pigment	200.000	K.G	10,810.00	200.00 US Dollars	3,027.00	Qty
7	38123090	PVC Stabiliser	1355.000	K.G	622,520.87	11,517.50 US Dollars	174,306.00	Qty
8	38122090	PVC Processing Aid	720.000	K.G	145,935.00	2,700.00 US Dollars	40,862.00	Qty
9	38123090	Impact Modifier	4600.000	K.G	932,362.50	17,250.00 US Dollars	261,062.00	Qty

10	27101980	Lubricants	550.000	K.G	68,670.52	1,270.50 US Dollars	19,228.00	Qty
				Total	44,540,713.19	824,065.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/105/2009-PC.II dated 09.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aclar Laminated PVC Film	1 kg	1. Aclar Film	0.2629 kg
		2. Adhesive L-208	0.0230 kg
		3. Adhesive CR 3A	0.0020 kg
		4. PVC Resin	0.6496 kg
		5. Plasticizer	0.0431 kg
		6. Pigment	0.0035 kg
		7. PVC Stabiliser	0.0235 kg
		8. PVC Processing Aid	0.0125 kg
		9. Impact Modifier	0.0799 kg
		10. Lubricants	0.0096 kg

33	Case No.:2/29/87-ALC1/2012	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00240/AM13/	RLA File :05/23/040/00190/AM13/	Lic.No/Date:0510334564 13.09.2012	Defer Date:19.12.2012

Decision: A copy of application has been forwarded to D/o C&PC on 11.10.2012. Comments of D/o C&PC are awaited.

34	Case No.:3/30/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00250/AM13/	RLA File :04/24/040/00121/AM13/	Lic.No/Date:0410140165 28.09.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.12.2012. Comments of D/o C&PC are awaited.			

35	Case No.:4/30/87-ALC1/2012	Party Name:SHRIRAM SEPL COMPOSITES PVT LTD	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00251/AM13/	RLA File :04/24/040/00125/AM13/	Lic.No/Date:0410140092 28.09.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.12.2012. Comments of D/o C&PC are awaited.			

36	Case No.:1/32/87-ALC1/2012	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00262/AM13/	RLA File :32/24/040/00039/AM13/	Lic.No/Date:3210057861 11.10.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.			

37	Case No.:6/32/87-ALC1/2012	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00267/AM13/	RLA File :02/24/040/00117/AM13/	Lic.No/Date:0210183240 16.10.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.			

38	Case No.: 8/32/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00269/AM13/	RLA File :04/24/040/00106/AM13/	Lic.No/Date:0410140521 16.10.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. It was decided to call the Firm Representative(s) for PH on 19.12.2012.			

39	Case No.: 9/32/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00270/AM13/	RLA File :04/24/040/00113/AM13/	Lic.No/Date:0410140524 16.10.2012	Defer Date:19.12.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. It was decided to call the Firm Representative(s) for PH on 19.12.2012.			

40	Case No.: 4/32/87-ALC1/2012	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00265/AM13/	RLA File :02/24/040/00109/AM13/	Lic.No/Date:0210183332 17.10.2012	Defer Date:26.12.2012
	Decision: A D/L was issued by DIPP to firm on 04.12.2012. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

41	Case No.: 5/32/87-ALC1/2012	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00266/AM13/	RLA File :02/24/040/00111/AM13/	Lic.No/Date:0210183279 17.10.2012	Defer Date:19.12.2012

Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.

Case No.: 7/32/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Approved
HQ File :01/87/050/00268/AM13/	RLA File :02/24/040/00118/AM13/	Lic.No/Date:0210183337 18.10.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39019090	63/0- POLYETHYLENE COMPOUND(SEMI FINISHED)	500.000	M.T	17300000.00	326415.00 US Dollars
				Total	17,300,000.00	326,415.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE GRANULES	175.000	M.T	12,521,250.00	236,250.00 US Dollars	2,912,197.00	Value & Qty
2	28365000	CALCIUM CARBONATE	325.000	M.T	2,497,625.00	47,125.00 US Dollars	580,899.00	Value & Qty
				Total	15,018,875.00	283,375.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/102/2012-PC.II dated 14.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound – semifinished (containing 35+/-1% LLDPE & 65+/-1% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.350 kg
		2. Calcium Carbonate	0.650 kg

43	Case No.:5/30/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00252/AM13/	RLA File :04/24/040/00151/AM13/	Lic.No/Date:0410140598 19.10.2012	Defer Date:26.12.2012
	Decision: Zonal Jt. DGFT, Chennai was requested through e-mail dated 07.11.2012 to furnish application expeditiously. However, the application still awaited from Zonal Jt. Chennai. Hence, the Committee decided to issue another e-mail Reminder to RLA, Chennai for furnishing application expeditiously.			

44	Case No.:1/35/87-ALC1/2012	Party Name:METRO TYRES LTD	Meet No/Date:35/87-ALC1/2012 05.12.2012	Status: Deferred
	HQ File :01/87/050/00289/AM13/	RLA File :30/24/040/00039/AM13/	Lic.No/Date:3010089938 14.11.2012	Defer Date:26.12.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
